

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.9729/2002

(From the judgement and order dated 24/04/2002 in WP 5345/01  
of The HIGH COURT OF BOMBAY AT AURANGABAD)

DATTATRAYA

Petitioner (s)

VERSUS

STATE OF MAHARASHTRA &amp; ORS.

Respondent (s)

( With Appln(s). for exemption from filing c/c of the impugned Judgment  
and permission to place addl. documents on record and directions and  
exemption from filing O.T.)

(With prayer for interim relief and office report)

Date : 22/05/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE S.N. VARIAVA  
(VACATION BENCH)For Petitioner (s) Mr. Ranjit Kumar, Sr. Adv.  
Mr. Manish Pitale, Adv.  
Mr. Naresh Kumar, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E RL.....L.....I.....T.....T.....T.....T.....T.....T.....J  
.SP2

List this matter after summer vacation.

.SP1

(Pawan Kumar)  
Court Master(Prem Prakash)  
Court Master